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NOTICE

The undermentioned Gazettes of India Extraordinary were published up to the 27th February 1964 :---

Issue No.	No. and Date		Issued by	Subject
29	No. P.N. (U.K. Lk;6ming)/4 of dated 271n Feb. 1964.	1964	Ministry of International Trade	Scheme for licensing of cotton textiles for export to the U.K. from India—Quota for 1964.

Copies of the *Gazettes Extraordinary* mentioned above will be supplied on Indent to the Manager of Publications, Civil Lines, Delhi. Indents should be submitted so as to reach the Manager within ten days of the date of issue of these Gazettes.

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# PART I-SECTION 1

Notifications relating to Non-Statutory Allies, Regulations and Orders and Resolutions issued by the Ministries of the Government of India (other than the Ministry of Defence) and by the Supreme Court

# PRESIDENT'S SECRETARIAT

New Delhi, the 4th March 1964

No. 2%-VresJM.—Corrigendum—In this Secretariat Noti-fication No. 20-Pres./64 dated the 26th January 1964 published in Part I, Section 1 of the Gazette of India dated the 1st February, 1964, in Serial No. 14— On page 36 Read "MANAKKAL" in the two

For "NANAKKAL" Read places where the name occurs. V. J. MOORE, Under Secy.

New Delhi, the 5th. March 1964

No. 29-Prej./64.—The President is pleased to approve the award of the "VISHISHT SEVA MEDALVDISTINGUISH-ED\_SERVICE MEDAL", Class I, for distinguished service of the most exceptional order to the undermentioned officer :-Lieutenant General THOMAS BRYAN HENDERSON BROOKS (AI-824).

S. DUTT, Secy, to the President.

### MINISTRY OF FINANCE

# (Department of Revenue)

# New Delhi, the 29th February 1964

RESOLUTION

No, 27/22/63-Co-ord.-The Customs and Central Excise Advisory Council, as constituted under the Ministry of Finance (Department of Revenue) Resolution No. 27/8/61-Co-ord., dated the 20th July 1961 is reconstituted as under :-(i) Chairman—Minister of Finance,
(ii) Six ex-officio Members :~

- - (a) The President of the Federation of Indian Chambers of Commerce & Industry;
  - (b) Vice-President of the Federation Chambers of Commerce & Industry; of Indian
  - (c) The President of the Associated Chambers of Commerce & Industry;
  - (d) President, All India Manufacturers' Organisation;
  - (e) President, All India Importers' Organisation;(f) President AU India Exporters' Association.
- (iii) Seven Members to be nominated by the Government of India from time to time;
  (iv) Secretary, Ministry of Finance (Department of Revenue & Expenditure);
- (v) Chairman, Central Board of Excise & Customs;
- (vi) Gold Control Administrator, Department of Revenue; (vii) Member (Customs), Central Board of Excise & Customs;
- (viii) Member (Central Excise), Central Board of Excise & Customs.

One of the Secretaries to the Central Board of Excise & Customs will act as Secretary to the Council. 2. The Chairman of the Council may specially invite any

other person or persons to attend any meeting of the Council. ORDER

ORDERED that the Resolution be published in the Gazette of India for general information.

D. P. ANAND, Joint Secy.

### राष्ट्रपति संचित्रालय

# नई fewft, fit"TtfT4\*TT#1964

सं 0 28-प्रेज / 1964 --- श्वि पत्र---दिनांक 8 फरवरी 1964 के मारतीय राजपत्र के भाग  ${f I}$  मनुभाग 1, I^T  ${f tf}^\circ$   $14\,{f f}$  प्रकाशित इस सचिवालय की भविसूचना सं० 20-प्रेज/64 दिनांक 26 जनवर्रं 1964 3f—

### पुष्ठ 57 पर

जिन दो स्थानों पर "ननक्कल" नाम लिखा है वहां "मनक्कल" ৰইঁ।

### MINISTRY OF INTERNATIONAL TRADE

### EXPORT TRADE CONTROL

New Delhi, the 14th March 1964

No. 20/1/64-A7.—Tn partial modification of clause 1 of the Notification of the Government of India in late Ministry of Commerce No. S.R.O. 794 dated the 21st October, 1950, in regard to the procedure for payment of application fees for export licences, the Central Government hereby dirccls that the prescribed fee shall be deposited under the head "Export Licence Application Fees" instead of under the head "Export Licence Fees".

### MELA RAM BHARDWAJ, Under Secy.

### MINISTRY OF INDUSTRY

New Delhi, the 3rd March 1964

### RESOLUTION

No. 9(2)/62-5afr.—In partial modification of this Ministry's Resolution of even number dated 9th April 1963, the Government of India have decided to appoint;

- (i) Shri Vajubhai Mehta, Chairman of Shri Gujarat Rajyu Mitha Udyog Sahkari Sangh Ltd., 36, Jawahar Society. Surendranagar, Gujarat, as a member of the Central Advisory Board in place of Shri B. V. Dcsai, Patri, District Ahmedabad.
- (ii) The Director of Industries, Government of Goa, Daman k Diu, Panjim as a member of the Gujarat and the Maharashtra Regional Advisory Boards for Salt.

2. The Government of India have also decided to appoint the following persons with knowledge and experience of labour problems as non-official members of the Regional Advisory Boards :---

Maharashtra Regional Advisory Board,

- 1. Shri S. G. Kamik, General Secretary, Mithagar Kumgar Union, 115, Satyagiri, Dadar Main Road, Bombay-14.
- 2. Shri R. P. Patil, Joint Secretary, Mithagar Kumg Union, 115, Satyagiri, Dadar Mam Road, Bombay-14. Kumgar Madras Regional Advisory Board.
- 1. Shri P. Rathinam, President of the Salt Labour Union, Adirampatnam, Tanjore District, Madras.
- 2. Shri M. S. Selvarajan, M.L.A., General Secretary, of the Salt Labour Union, Arumuganeri, Tirunelveli District, Salt La Madras.

West Bengal and Orissa Advisory Board.

- 1. Shri Kali Mukherjee, President, West Bengal Pradesh National Trade Union Congress, "Shramik" Bhawan, 177-B, Acharya Jagadish Bosc Road, Calcutta,
- 2. Shri S. L. Passey, B/18, Sector 19, Rourkela-2, (Orissa).

### ORDER

ORDERED that this Resolution be communicated to all the State Governments, all Ministries of the Government of India, Planning Commission and Prime Minister's Secretariat.

2. ORDERED also that the Resolution bo published in the Gazette of India, Part I, Section 1.

H. K. BANSAL, Under Secy.

### नई दिल्ली, दिनांक 5 मार्च 1964

सं• 29-^/64—राष्ट्रपति निम्नांकित अधिकारी को उनकी ग्रति श्रसाधारण सेवाग्रों के उपलक्ष्य में "विशिष्ट सेवा पदक'', प्र**थम अेणी**, प्रदान करने का ग्रनुमोदन करते हैं :----

लेफ्टीनेंट जनरल थामस बेयान हेन्डरसन बुक्स (ए ब्राई-824) I

सुविमल दत्त, राख्ट्रपति का सचिव

# वित्त मंत्रालच (राजस्क विभाग)

# नई fe^ft,fe^F29Tf^Pt1964

# संकल्प

सं० 2 7/2 2/6 3-ममन्बय—सीमा शुल्क तथा केन्द्रीय उत्पादन शुल्क मंत्रणा परिषद् को, जैसा कि वित्त मंत्रालय (राजम्व विभाग) के संकल्प संख्या 27/8/61-ममन्वय, दिनांक 20 जुलाई, 1961 % sn^'fa \*ffM I, निम्न प्रकार से पुनर्गठित कर दिया गया है :---

- (i) snarcr—f^?T \*iaît
- l (ii) \$ः पदेन सदस्य :—
  - (क) फेडेरेशन आफ इंडियन चैम्बर्स ग्राफ कामर्ग एण्ड इंडस्ट्री का प्रेजीडेन्ट;
  - (ख) फेडेरेशन भ्राफ इंडियन चैम्बर्स ग्राफ काममें एण्ड इंडस्ट्री का वाइस-प्रेजीडेंट;
  - (ग) असोसियेटेड चैम्बर्स आफ कामर्स एण्ड इंडस्ट्री का प्रेजीडेंट;
  - (घ) म्राल इंडिया मैन्न्फैन्चरर्स असोसियेशन का प्रेजीडेंट;
  - (ड) आल इंडिया इम्पोर्टर्स अमोसियेशन का प्रेजी-डेट;
  - (च) म्राल इंडिया एक्सपोर्टर्स म्रसोसियेशन का प्रेजीडेंट।
- (iii) सात सदस्य जो कि भाग्त सरकार द्वारा समय-समय पर नाम निर्दिष्ट किये जायेंगे;
- (iv) सचिव, वित्त मंत्रालय, (राजस्व तथा व्यय विभाग):
- (V) ग्राघ्यक्ष, केन्द्रीय उत्पादन-बुल्क तथा सीमा-बुल्क बोर्ड;
- (vi) \*्वर्ण नियंत्रण प्रशासक, राजस्व विभाग;
- (Vii) सदस्य (सीमा-शुरुक), केन्द्रीय उत्पादन-शुल्क तथा सीमा-शुल्क बोर्ड;
- (viii)सदस्य (केन्द्री उत्पादन शुरुक), केन्द्रीय उत्पादन-शुल्क तथा सीमा-शुल्क बोर्ड;

केन्द्रीय उत्पादन-शुल्क तथा सीमा-शुल्क बोर्ड का एक सचिव परिषद् % सचिव का कार्य करेगा।

 धरिषद् का अध्यक्ष परिषद् की किसी भी बैठक में उपस्थित होने के लिये किसी/किन्हीं भी अन्य व्यक्ति/व्यक्तियों को विशेष रूप से आमंत्रित कर सकेगा।

# भावेश

म्रादेश दिया जाता है कि संकल्प सर्व साधारण % सूचनार्श्व भारत के गजट में प्रकाशित किया जाये।

धर्म प्रकाश ग्रानन्द, संयुक्त सचिव

# अन्तर्राष्ट्रीय ज्यापार मंत्रालय

नई दिल्ली, दिनांक 8 जनवरी 1964

# संकल्प

सं० 1(2)-टैक्स (ए)/60—भारत सरकार ने 3 जनवरी, 1961 को भारत के असाघारण गजट में प्रकाशित, भूतपूर्व वाणिज्य तथा उद्योग मंत्रालय के संकल्प सं० 1(2)टैक्स(ए)/60, तारीख 3 जनवरी, 1961 के अधीन, बनाये गये सूती वस्त्र सलाहकार बोर्ड का पुनर्गठन करने का विनिष्च्चय ि ∏ा t[ | पुनर्गठित बोर्ड के सदस्य निम्न प्रकार होंगे ः−−

### **म्रध्यक्ष**

ग्रन्तर्राष्ट्रीय व्यापार मंत्री ।

### सवस्य

- श्री कृष्णराज एम० डी० थैंकरसे, सर विट्ठलदास चैम्बर्स,
  - . अपोलो स्ट्रीट, फोर्ट, बम्वई−1 ।
- 3. <sup>?</sup>-ft कस्तूरभाई लालभाई, गेरे का ∧<sub>II</sub>^<sub>I</sub>, अहमदाबाद ।
- «ft लालचन्द बीर्० सेठी, बिनोद भवन, उज्जैन ।
- श्री रामनाथ ए₀ पोद्दार, मे० पोद्दार सन्स (प्रा०) लि०, पोद्दार चैम्बर्स, पारसी बाजार स्ट्रीट, फोर्ट, बम्बई-1।
- 6, 15t जी० के० देवराजुलूं, लक्ष्मी मिल्स कं० लि०, कोयम्बट्< ।
- 7- «√ पुरुषोत्तम दास डी० सिंघानिया, ग्ला टावर, कानपुर ।
- 8/t रमणलाल चिमनलाल, निदेशक,
   भी यमुना मिल्स कं० लि०, प्रताप नगर, बड़ौदा ।
- 9. प्रधान, ईस्ट इंडिया काटन ऐसोसियेशन, बम्बई।
- ग्राध्यक्ष, मूती वस्त्र निर्यात संबर्ढन परिपद्, बम्बई।
- 11. संयुक्त सचिव, भारत सरकार, मूती वस्त्र भारसाधक , श्वन्तर्राष्ट्रीय व्यापार मंत्रालय, नई दिल्ली ।
- 12. वस्त्र भ्रायुक्श, मिस्त्री भवन, दीनछा वाचा रोड, चर्चगेट, बस्बई-1 I

### म्रावेश

प्रादेश दिया जाता है कि इस मंकल्प को भारत | गज्रट में प्रकाशित किया जाये।

यादेश दिया जाता है कि इस संकल्प की एक-एक प्रति, सब राज्य सरकारों, सब संघ राज्य क्षेत्रों, भारत सरकार के सक मंत्रालयों, प्रधान मंत्री के सचिवालय, राष्ट्रपति के निजी तथा सैनिक सचिवों, योजना आयोग, मंत्रि मंडल % सचिवालय, भारत के नियंत्रक महा लेखा परीक्षक, केन्द्रीय राज^⊺ ifht (प्रत्यक्ष कर), केन्द्रीय राजस्व ^ff, ('YSI' W VX), लोक सभा तथा राज्य सभा सचिवालयों, संसद के पुस्तकालय क्रौर वस्त्र ग्रायुक्त, बम्बई को भेजी जाये।

ए० वी० वेंकटेश्वरन, संयुक्त सचिव